

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL (AT) (INSOLVENCY) NO.571 OF 2020

In the matter of:

Shailesh Chawla & Anr

Appellant

Vs

Vinod Kumar Mahajan & Ors

Respondent

Mr. Kamal Sehgal, Advocate for appellant.

Mr. Vinod Kumar Mahajan, Mr. Brijesh Kumar Tamber, Advocates for Respondent.

With

COMPANY APPEAL (AT) (INSOLVENCY) NO.572 OF 2020

In the matter of:

Om Parkash Khurana & Ors

Appellant

Vs

Vinod Kumar Mahajan & Ors

Respondent

Mr. Kamal Sehgal, Advocate for appellant.

Mr. Vinod Kumar Mahajan, Mr. Brijesh Kumar Tamber, Advocates for Respondent.

ORDER

14.09.2020- Heard the Learned Counsel for the 1st Respondent in full. Also, the Reply of Learned Counsel for the 'Appellant' is heard. '**Judgement is Reserved**'. On behalf of the 'Appellant', 'Notes of Submissions' was filed on 10.09.2020. For filing of 'Notes of Submissions' on behalf of 1st Respondent, at request of the Learned Counsel for the 1st Respondent, one week time is granted from today.

(Justice M. Venugopal)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn